

Oilseeds Development Project (NODP) and Oilseeds Production Thrust Project (OPTP), *inter-alia* provide incentives to the farmers for use of quality seeds of improved varieties in order to enhance production so as to accelerate self sufficiency.

(c) Question does not arise.

Setting up of Fertilizer Plant at Paradeep

1576. SHRI BHAKTA CHARAN DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have received any proposal to set up a fertilizer plant at Paradeep in Orissa;

(b) if so, the details thereof; and

(c) the decision taken thereon?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b). An application for a letter of intent from M/s. Century Spinning and Manufacturing Co. Ltd. for the setting up of a 900 MT per day ammonia plant and 1500 MT per day urea plant at Paradeep in the State of Orissa was received by the Deptt. of Fertilizers from the Ministry of Industry (Deptt. of Industrial

Development) on 12.5.86. The cost of the project was estimated to be around Rs. 600 crores. The project envisages transportation of feedstock (Naphtha) by sea as also despatch of urea by coastal shipping to Visakhapatnam and Calcutta. The Govt. of Orissa has also recommended to the Deptt. of Fertilizers for issue of letter of intent to the company.

(c) No decision on the application has been taken by the Govt.

Short-term Loan to Orissa

1577. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there has been a decline in short-term loan sanctioned to Orissa for Kharif and Rabi cultivation for the last few years;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to enhance short term credit to Orissa for Rabi and Kharif cultivation?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). Particulars of the short-term loans sanctioned to Orissa during the last five years are given below:-

(Rs. in crores)

Year	Kharif	Rabi	Total
1985-86	7.50	4.00	11.50
1986-87	3.75	7.00	10.75
1987-88	6.55	2.33	8.88
1988-89	8.20	8.00	16.20
1989-90	8.25	4.35	12.60

During Kharif, 86 season, the short-term loan sanctioned to States was in direct proportion to the fertilizer handled by the State institutional agencies. From Kharif, 87 season onwards, short-term loans were sanctioned generally keeping in view the assessed requirement of fertilizers and under-developed nature of Cooperatives. For Rabi, 87-88 season however, short-term loans were sanctioned keeping in view also the Central assistance approved for drought affected States.

In order to facilitate higher allocations of short-term loans to different States, a Budget Provision of Rs. 310 crores has been proposed for 1990-91 as against the provision of Rs. 280 crores during 1989-90.

Registration of Complaints In Police Stations in Delhi

1578. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received in various Police Stations in Delhi since December, 1989 till date and the number of cases registered, Zone-wise, out of them;

(b) the number of cases filed in the courts;

(c) whether complaints have also been received from the public against the police for non-registration of their complaints;

(d) if so, the details thereof; and

(e) the action taken against the officials found responsible therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) 32447 complaints were received in various Police Stations during the period from 1.12.1989 to 9.3.1990. The number of cases registered District-wise out of them is as under:-

	Name of the District	Number of cases registered
1.	North	678
2.	North-West	850
3.	Central	739
4.	New Delhi	641
5.	East	655
6.	North-East	608
7.	South	1219
8.	South-East	689
9.	West	1262
10.	I.G.I. Airport	164